

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

(21)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/457/ (IB)/2017
NAME OF THE PETITIONER(S) : RUHATIYA COTTON & METAL PVT. LTD
NAME OF THE RESPONDENT(S) : CLASSIC SPINNING MILLS PRIVATE LTD
UNDER SECTION : 433 (e)(f)

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|------------------------|-----------|
| | | REPRESENTATION BY WHOM | |

A. B. B. B. U

Compliance in petition.

ORDER

Counsel for Petitioner present. As seen from the order dated 13.06.2017, Counsel for Petitioner was directed to make compliance with the provision of section 9(3)(b) and (c) of I&B Code, 2016 but the same has not been done till date. The petition abates due to non-compliance with the provisions of the IBC, 2016. Therefore, Petition is **dismissed** giving liberty to the Petitioner to file fresh petition, if so desired.

S. Vijayaraghavan

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)